

**In the court of Pri.Civil Judge & JMFC, Kunigal, Cause list
dated 17.06.2020
Morning Session Cases**

Sl.No.	Case No.	Stage	Advocate Name	
			Plaintiff	Defendant
1	O.S.417/2013	To hear	C.S.C	C.G.C
2	O.S.145/2019	To hear	G.A.R	B.R.R
3	O.S.97/2017	To hear	B.K.V	N.S
4	O.S.457/2019	To hear	M.G	S.R.R
5	O.S.423/2018	To hear	B.K.V	D1-Exp
6	O.S.509/2018	To hear	T.M.S	C.G.
7	OS.211/2019	To hear	N.S. 9448709896	G.R.K
Afternoon Cases				
1	O.S.351/2016	To Hear	C.S.C-D1 to D9 Ex.D10	G.P.S
2	O.S.243/2019	To hear	G.R.K D2 N.A.	A.R.R.
3	O.S.409/2017	To hear	K.G.P	Y.G.S
4	O.S.529/2019	To hear	S.N	D.S
5	O.S.451/2016	For arguments	N.S.K	
6	O.S.21/2016	For Orders	B.R.R.	Ex.D1,D2,D3- G.P.
7	Mis.11/2019	To hear	A.R.R	A.K.P

Place: Kunigal
Date: 16/06/2020

Sd/-
Pri.Civil Judge & JMFC,
Kunigal

Senior Civil Judge and JMFC., Kunigal
In the Court of Sri. Raghavendra.R Civil Judge (SR.DN)
Cause List Dated 17.06.2020

MORNING SESSION CASES

Sl. No	Case Number	Stage	Hearing Date	Advocate
1	O.S 26/2016	Arguments	17.06.2020	Chikkonahally Krishnaiah
2	O.S 26/2019	Arguments	17.06.2020	Narasimhaiah
3	O.S 27/2019	Arguments	17.06.2020	B.H. Jagadeesh
4	O.S 37/2019	Arguments	17.06.2020	Chandre Gowda
5	M.V.C 18/2014	Arguments	17.06.2020	K.H. Dayananda
6	G & W.C 2/2014	Arguments	17.06.2020	Narasimhaiah
7	M.C 45/2014	Arguments	17.06.2020	Narasimhaiah
8	L.A.C 205/2015	Arguments	17.06.2020	RAadhakrishna
9	M.V.C 502/2013	Judgment	17.06.2020	K.H. Dayananda
10	R.A 51/2015	Judgment	17.06.2020	C.S. Chandrashekara

SECOND SESSION

1	R.A 64/2016	Arguments	17.06.2020	D. Gundanna
2	R.A 66/2016	Arguments	17.06.2020	N. Nanjundaswamy
3	M.A 8/2019	Arguments	17.06.2020	K.N. Siddegowda
4	C.C 22/2017	Orders	17.06.2020	M.R. Nagabhushana
5	M.V.C 30/2014	Judgment	17.06.2020	K. Nisar ahamed
6	M.V.C 145/2014	Judgment	17.06.2020	K. Nisar ahamed

Sd/-
Senior Civil Judge & JMFC, Kunigal

PRL. CIVIL JUDGE & JMFC KUNIGAL
ADDL. CIVIL JUDGE & JMFC KUNIGAL.
Smt. Anitha.O.A.

Cause list date: 17.06.2020

Sl. No	Cases no	Stage	Hearing date	Advocates Names	
				Plaintiff/Complainant	Defendant/Accused
1	O.S.330/2017	Hearing	17.06.2020	Venkatesh	K.M.Thimmappa
2	C.C.605/2014	Hearing	17.06.2020	APP-	B.R.Rangaswamy
3	C.C.212/2015	Hearing	17.06.2020	APP	G.R.Bettegowda
4	C.C.143/2018	Hearing	17.06.2020	APP	Abdul Roaf
5	C.C.1059/2018	Hearing	17.06.2020	B.R.Rangaswamy	G.A.Rajesh
6	C.C.305/2017	Charge	17.06.2020	APP	C.L.Vasanthkumar
7	C.C.1034/2018	Charge	17.06.2020	APP	B.R.Rangaswamy
8	C.C.850/2019	Charge	17.06.2020	APP	Y.H.Ravichandra
9	C.C.30/2016	Plea	17.06.2020	APP	K.Nisar Ahamad
10	C.C.37/2017	Plea	17.06.2020	APP	K.Nisar Ahamed
11	C.C.985/2017	Plea	17.06.2020	Bettaswamygowda	P.Naveenkumar
12	C.C.66/2019	Plea	17.06.2020	APP	G.R.Jayanna
13	C.C.400/2019	Plea	17.06.2020	G.A.Rajesh	H.B.Yogeesh
14	C.C.1158/2019	Plea	17.06.2020	APP	B.G.Ramachandra prasad
15	C.C.540/2016	313 St	17.06.2020	B.R.Rangaswamy	C.G.Chandregowda


Addl. Civil Judge & JMFC,
Kunigal.